

12/51 hrs.

## PAPERS LAID ON THE TABLE

REPORT OF EAG OF INDIA, 1971-72,  
VOLS. I AND II

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a copy of the Report (Hindi version) of the Comptroller and Auditor General of India, for the year 1971-72, Union Government (Civil) Revenues Receipts—Volume I—Indirect Taxes and Vol. II—Direct Taxes under article 151 (1) of the Constitution. [Placed in Library. See No. LT-5743/73].

NOTIFICATIONS UNDER ALL INDIA  
SERVICES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): On behalf of Shri Ram Niwas Mirdha, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All-India Services Act, 1951:—

(1) The Indian Police Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 1973, published in Notification No. G.S.R. 905 in Gazette of India, dated the 25th August, 1973.

(2) The Indian Police Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1973, published in Notification No. G.S.R. 906 in Gazette of India dated the 25th August, 1973.

(3) The Indian Police Service (Pay) Second Amendment Rules, 1973, published in Notification No. G.S.R. 907 in Gazette of India dated the 25th August, 1973.

(4) The All-India Services (Confidential Rolls) Amendment Rules, 1973, published in Noti-

fication No. G.S.R. 942 in Gazette of India dated the 8th September, 1973.

(5) The All-India Services (Confidential Rolls) Second Amendment Rules, 1973, published in Notification No. G.S.R. 425 (E) in Gazette of India dated the 11th September, 1973.

(6) The Indian Administrative Service (Recruitment) Fourth Amendment Rules, 1973, published in Notification No. G.S.R. 427 (E) in Gazette of India dated the 12th September, 1973.

(7) The Indian Police Service (Recruitment) Third Amendment Rules, 1973, published in Notification No. G.S.R. 428 (E) in Gazette of India dated the 12th September, 1973.

(8) The Indian Administrative Service (Appointment by Promotion) Second Amendment Regulations, 1973, published in Notification No. G.S.R. 429 (E) in Gazette of India dated the 12th September, 1973.

(9) The Indian Police Service (Appointment by Promotion) Second Amendment Regulations, 1973, published in Notification No. G.S.R. 430 (E) in Gazette of India dated the 12th September, 1973.

(10) The Indian Administrative Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 1973, published in Notification No. G.S.R. 450 (E) in Gazette of India dated the 22nd September, 1973.

(11) The Indian Police Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1973, published in Noti-